

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**Subject: Cancellation of Provisional Enrollment as an Advocate/Pleader on the Roll of Jammu and Kashmir Bar Council.**

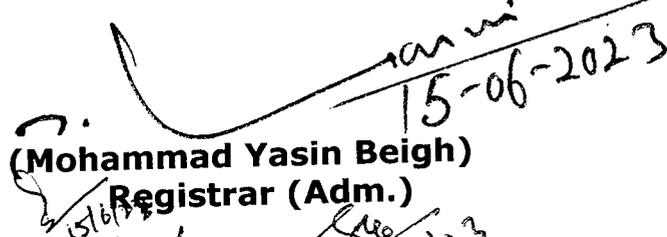
## NOTIFICATION

No: 1267 of 2023 RG/LP Dated: 15/06/2023

It is hereby notified for general information that the Provisional Enrollment as an Advocate/Pleader of the following persons on the Roll of Jammu and Kashmir Bar Council **shall be treated as cancelled**, as the same has been expired with effect from the date/s shown against each:-

S.No	Name & Address	Enrolled High Court Notification No/ Date	Provisional Enrollment No/ Date	Provisional Enrollment Expired on	Nature of Enrollment
01	Sh. Abdul Majid Zargar S/O Sh. Ghulam Mohiud Din Zargar, R/O Botshah Mohalla Lal Bazar, Srinagar.	Notif.No. 30 Dt. 06.06.1989	No. 809/89 Dt.05.06.1989	04.06.1991	Provisionally Enrolled as an Advocate.
02	Sh. Giani Navjot Singh Maskeen S/O Sh. Surjeet Singh, R/O Goripura, Gohlar, Beerwah Budgam, A/P Flat No. C/5, Sector No7, Channi Appartments, Channi Himmat, Jammu.	Notif.No. 837 Dt. 02.03.2013	No.JK-97/13 Dt.20.02.2013	02.03.2014	Provisionally Enrolled as an Advocate.
03	Sh. Hafiz Ullah Mir S/O Sh. Kh. Ali Mohammad Mir, R/O Harripora Haran, Budgam. A/P Shah Anwar Colony, H.No.293E By-pass West Hyderpora, Srinagar.	Notif.No. 333 Dt. 17.01.1975	No.1749/75 Dt.14.01.1975	31.03.1976	Provisionally Enrolled as Pleader.

**By Order.**

  
(Mohammad Yasin Beigh)  
Registrar (Adm.)

No: 30596-680 RG/LP

Dated: 15/06/2023

Copy to the:-

1. Registrar Judicial, High Court Wing Jammu/Srinagar.  
....for information and with the request to display the same on the notice board.
2. All Principal District & Session Judges  
....for information and with the request to display it on the notice board and circulate the same amongst all courts under their jurisdiction.
3. Secretary, Bar Council of India, New Delhi.
4. President, J&K High Court Bar Association, Jammu/Srinagar.
5. President, District Bar Association \_\_\_\_\_

6. Secretaries of all State Bar Councils.
7. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
8. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
9. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
10. Sh. Abdul Majid Zargar S/O Sh. Ghulam Mohiud Din Zargar, R/O Botshah Mohalla Lal Bazar, Srinagar.
11. Sh. Giani Navjot Singh Maskeen S/O Sh. Surjeet Singh, R/O Goripura, Gohlar, Beerwah Budgam, A/P Flat No. C/5, Sector No7, Channi Appartments, Channi Himmat, Jammu.
12. Sh. Hafiz Ullah Mir S/O Sh. Kh. Ali Mohammad Mir, R/O Harripora Haran, Budgam. A/P Shah Anwar Colony, H.No.293E By-pass West Hyderpora, Srinagar.

..... for information.

  
**Registrar (Adm.)** *Sanvi*  
15/6/23 15-06-2023  
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15/6/23